
(2023) 12 BOM CK 0004

Bombay High Court

Case No: Writ Petition No. 83 Of 2017

Ackruti City Knowledge
Pvt Ltd

APPELLANT

Vs

Opens In New Window
Deputy Collector (Land
Acquisition Officer) &
Ors

RESPONDENT

Date of Decision: Dec. 1, 2023

Hon'ble Judges: B. P. Colabawalla. J; Somasekhar Sundaresan, J

Bench: Division Bench

Advocate: Shantanu Patil, Shrikrishna Ganbavale, N.M. Mehra

Final Decision: Dismissed

Judgement

1. Not on board. With consent of the parties taken on board.
2. The learned Advocate appearing on behalf of the Petitioner stated that they have instructions to unconditionally withdraw the above Writ Petition.
3. In these circumstances, the above Writ Petition is dismissed as withdrawn. However, there shall be no order as to costs.
4. This order will be digitally signed by the Private Secretary/Personal Assistant of this Court. All concerned will act on production by fax or email of a digitally signed copy of this order.